

**Central Administrative Tribunal
Principal Bench**

OA No.3391/2014

New Delhi, this the 25th day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Smt. Sunheri Devi,
Age about 45 years,
Posted as Sweeper/Peon
W/o Late Shri Balbir Singh,
R/o House No.143, Block-II,
Village Jatol, Tehsil Panipat,
District Panipat (Haryana).

...applicant

(By Advocate : Shri Anuj Aggarwal)

Versus

1. The Joint Secretary,
Union of India,
Ministry of Law & Justice,
Department of Legal Affairs,
Implementation Cell,
Shastri Bhawan,
New Delhi-110001.
2. The Superintendent (Legal),
Ministry of Law & Justice,
Department of Legal Affairs,
Litigation (LC) Section,
Tis Hazari Courts,
Delhi-110054.

...respondents

(By Advocate : Shri H.K. Gangwani)

ORDER (ORAL)

Mr. Justice M.S. Sullar, Member (J) :-

At the very outset, the learned counsel for the applicant intends to withdraw the Original Application (OA), on the ground that the applicant has already been reinstated in service.

2. Accordingly, the OA is, hereby, dismissed as withdrawn, as prayed for.

(V.N. Gaur)
Member (A)

(Justice M.S. Sullar)
Member (J)

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